

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER- TECHNICAL

APPLICATION NUMBER : CA/81/2017
IN
PETITION NUMBER : CP/43/2017
NAME OF THE PETITIONER(S) : TVS INVESTMENTS LTD
UNDER SECTION : 14(1)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1 SHARANYA S
Practising Company Secretary,
C P No. 12731
M/s. Srisam Sharanya
& Associates
Partners

Sharanya

ORDER

Counsel for the Applicant present and submitted that time be granted to submit Form INC-27 till 30.11.2017. In the light of the submission and the ground mentioned in the Application, we extend the time period till 30.11.2017 for the purpose of filing Form INC-27. Accordingly, the Application stands **disposed of**.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk